

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 47

CA 301/2022 CA 425/2021 CA 85/2021 CA 175/2022 in CP
4313/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Shripad M Salunkhe V/s Elina Solutions Pvt. Ltd**

Appearance (via video-conference):

For the Applicant : Adv P M Athavale a/w Adv. Avinash R
Khanolkar
For the Respondent : None present

Section 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 16.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare